## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1540 ANSWERED ON:14.08.2013 LAND TO PRIVATE HOSPITALS Alagiri Shri S. ;Hussain Shri Syed Shahnawaz;Rama Devi Smt.

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of private hospitals and nursing homes in Delhi which have been allotted land at concessional rates;

(b) the criteria prescribed by Government in this regard;

(c) whether the Government has conducted any survey regarding compliance of conditions for free treatment of the poor in these hospitals;

(d) if so, the details thereof;

(e) whether complaints have been received against various hospitals and nursing homes which have been allotted land on subsidized rates but are not providing free treatment to patients from the economically weaker sections; and

(f) if so, the detail thereof during the last three years and the current year and the action taken by the Government in this regard?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) The list of the private hospitals which have been allotted land at concessional rates is enclosed as Annexure-A.

(b) The criteria for allotment of land at concessional rates was that the institutions should be non-profit making and function for the welfare of the public.

(c)&(d): As per the directions of the Hon'ble High Court of Delhi, a Monitoring Committee is functioning under GNCTD. It inspects 4 to 5 such hospitals each month for ensuring the implementation of the directions of the Hon'ble Supreme Court of India and Hon'ble High Court of Delhi for free treatment of the poor.

(e)&(f): The details of the complaints received in the Directorate of Health Services, GNCTD during the last three years and the current year regarding denial of free treatment is as under:

No. of complaints received : 233 Disposed off : 101 Under Process : 132

Action under lease terms is initiated against the erring Hospitals for non-adherence of the directions of the Hon'ble High Court of Delhi which inter-alia include issuance of show-cause notices, re-entry of the hospitals and cancellation of allotments.